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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/14	TP 103/17	Hearing	433(e)	Dr. Vijay Danapur Vs Avesthagen Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>Yogesh M Desai</i> 8901141328	<i>petitioner</i>	

Counsel for petitioner is present. Representative of respondent company is present. She has filed a letter issued by the Director of the Company seeking adjournment. Petitioner counsel has filed memo that notice was served upon the respondent and he has filed down loaded information from India Post website.

Counsel for petitioner has filed Form 5. Registry is directed to check and put up.

List it on 23.08.2017.

  
MEMBER (J)

  
MEMBER (T)